GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA

UNSTARRED QUESTION NO. 1064 TO BE ANSWERED ON THURSDAY, THE 10th FEBRUARY, 2022

Proposal to set up Fast Track Courts for undertrials

1064. Dr. Kirodi Lal Meena:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has any proposal to set up fast track courts for delivering justice to the undertrials lodged in various jails of the country and if so, the details thereof:
- (b) whether Government has received any suggestions/proposals in this regard;
- (c) if so, the details thereof; and
- (d) the details of the action taken by Government in this regard?

ANSWER MINISTER OF LAW & JUSTICE (SHRI KIREN RIJIJU)

- (a): There is no proposal to form a fast track court to provide justice to the undertrial prisoners in various jails of the country at present.
- (b) to (d):In view of (a) above, question does not arise.
